(a) whether there has been a persistent demand for unification of Punjab, Haryana, Himachal Pradesh and Chandigarh Wakf Boards;

- (b) if so, what action has been taken so far; and
- (c) the strategy being formulated to make it possible?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) Yes, Sir.

(b) and (c) The Governments of the States of Punjab, Haryana and Himachal Pradesh and Union Territory of Chandigarh have been requested to inform if they want their Wakf Boards to continue to function independently or be united.

Implementation of minority quota

[†]2576. SHRI RASHEED MASOOD: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government is proposing amendment in the constitution to implement the minority quota;

- (b) if so, by when; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- (c) The matter is *sub-judice*.

Inclusive agenda for minorities

2577. SHRI HUSAIN DALWAI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has embarked on "an inclusive agenda for the minorities";

(b) if so, the details thereof;

(c) how Government has proposed to target benefits of development to the minorities;

[†]Original notice of the question was received in Hindi.